

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 219
CP No. (IB)- 19/121/JPR/2024
Under Section 121 (1)(b) of IBC, 2016

In the matter of:

State Bank of India

... Applicant/Creditor

Versus

Kanak Biyani

... Respondent/Personal Guarantor

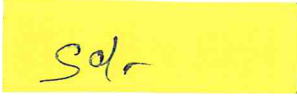
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Krishna Sharma, Proxy

ORDER

Heard Mr. Krishna Sharma, proxy counsel appearing on behalf of Mr. Abhishek Anand, Adv. for the Applicant. None appeared for the Respondent. No reply has been filed to the application u/s 121(1)(b) of IBC, 2016. List the matter on 07.06.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 03, 2024